

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

**2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**DAILY CAUSE LIST DATED 07.12.2020 (MONDAY)**

**COURT OF CHAIRPERSON**

**10:25 AM**

**In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, the Acting Chairperson and Hon'ble Ms. Shreesha Merla, Member (Technical)**

## **For Judgment**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>1.</b>	Review Application No.15 of 2020 in Comp. App (AT) (Ins) No. 1504 of 2019	Anubhav Anilkumar Agarwal Vs. Bank of India & Anr.	Mahesh Agarwal	Jayant Mehta Geetika Sharma-R1 Niharika Sharma-R2

**10:30 AM**

**(VIRTUAL MODE)**

**In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, the Acting Chairperson and Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial)**

## **For Orders**

<b>2.</b>	Comp. App. (AT) (Ins) No. 939 of 2020	Pankaj Vijayan Vs. Resolution Professional of Siddhi Vinayak Logistics Ltd.	Rachita Garg	Moulshree Shukla
-----------	---------------------------------------	---	--------------	------------------

## **For Admission (Fresh Cases)**

<b>3.</b>	Comp. App. (AT) (Ins) No. 1039 of 2020	Maharashtra Seamless Ltd. Vs. State Bank of India & Ors.	`Akshat Hansaria	
<b>4.</b>	Comp. App. (AT) (Ins) No. 1040 of 2020	Mohd. Nazim Khan Vs. Committee of Creditors of M/S International Trenching Pvt Ltd. & Ors.	Nilotpal Shyam	
<b>5.</b>	Comp. App. (AT) (Ins) No. 1041 of 2020	M.P. Industrial Development Corporation Vs. Jagdish Parulkar & Ors.	Arjun Garg	
<b>6.</b>	Comp. App. (AT) (Ins) No. 1045 of 2020	K. Venugopalan Nair Vs. Rita Venugopal & Anr.	S. Nanda Kumar	

**For Admission (After Notice)**

7.	Comp. App. (AT) (Ins) No. 582 of 2020	Axis Bank Ltd. Vs. Value Infracon India Pvt. Ltd. & Anr.	SharadTyagi	Sanjay Kumar Singh- R1 Neeraj Kumar Gupta-R2
8.	Comp. App. (AT) (Ins) No. 736 of 2020	Indian Overseas Vs. RCM Infrastructure Ltd. & Anr.	MayuriRaghucanishi	
9.	Comp. App. (AT) (Ins) No. 742 of 2020	TrafiguraindiaPvt Ltd. Vs. TDT Copper Ltd.	Dheeraj Nair	
10.	Comp. App. (AT) (Ins) No. 802 of 2020	Hasan Shafiq Vs. CT- Technologies Aps & Anr.	MohitMudgal	
11.	Comp. App. (AT) (Ins) No. 847 of 2020	Sunil ParmanandKewalramani Vs. Kestrel Import & Export Pvt. Ltd.  <b>With</b>	PurtiMarwaha	
12.	Comp. App. (AT) (Ins) No. 848 of 2020	ParmanandKewalramani Vs. Modlite Holdings Pvt. Ltd.  <b>With</b>	PurtiMarwaha	
13.	Comp. App. (AT) (Ins) No. 853 of 2020	Sunil ParmanandKewalramani & Ors. Vs. Urban Sanctuaries Developers Pvt. Ltd	PurtiMarwaha	Henna George
14.	Comp. App (AT) (Ins) No. 900 of 2020	Kamala Kumar & Ors. Vs. Bharath Hi-Tech Builders Pvt. Ltd.	Ishaan George	
15.	Comp. App (AT) (Ins) No. 902 of 2020	Monitoring Agency of AnushFinlease & Construction Pvt. Ltd. Vs. State Bank of India & Ors.	Ashish Verma	
16.	Comp. App (AT) (Ins) No. 903 of 2020	Victor Vanya Bandlamudi Vs. Mercados Energy Markets India Pvt. Ltd.	ArunSaxena	Sourav Roy

17.	Comp. App (AT) (Ins) No. 905 of 2020	Mohit minerals Ltd. Vs. NidhiImpotrade Pvt. Ltd.	Bhupender Sharma	
-----	--	--	------------------	--

**Copy to: -**

1. Notice Board
2. Website: [www.nclat.nic.in](http://www.nclat.nic.in)

**By the order of Hon'ble Acting Chairperson**

**-sd/-  
Registrar**